

and how can there be a delay of about seven years? What is the staff doing without doing this job? What is the difficulty? What is the justification for this delay?

PROF. S. NURUL HASAN: Another step which has been taken recently, Sir, is that the responsibility for editing also should be given to the officer who is preparing the report. We are also taking another step, that is to say, to bifurcate the presentation of factual report from an analysis and interpretation of the problem. The analysis and interpretation can come in the form of a monogram as and when officers feel like it. The basic, descriptive report should be separated from it and published as soon as possible, so that other scholars and excavators

(Interruptions)

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Death of a student in Ahmedabad due to adulterated glucose saline

*150. SHRI N. R. CHOUDHURY:

SHRI VITHAL GADGIL:

SHRI SARDAR AMJAD ALI:

SHRI HARSH DEO MALAVIYA:

SHRI IBRAHIM KALANIYA:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that a student died in a hospital in Ahmedabad on the 11th January, 1974 due to administration of adulterated glucose saline; and

(b) if so, whether an inquiry has been ordered into the incident and if so, the outcome thereof and the action taken or proposed to be taken against those persons responsible for the mishap?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) and (b) A student died as a result of administration of an injection in the Sheth Vadilal Sarabhai Hospital,

Ahmedabad. The police is enquiring into the matter, and on completion of the inquiry necessary action will be taken by the State Government.

Supply of milk products by Delhi Milk Scheme

*153. SHRI SUHRID MULLICK CHOUDHURY:

SHRI SALIL KUMAR GANGULI:

SHRI SASANKASEKHAR SAN-YAL:

Will the Minister of AGRICULTURE be pleased to state the latest position in regard to the supply as against requirement of milk, ghee and other milk products by the Delhi Milk Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): The Delhi Milk Scheme is presently distributing 2.86 lakh litres of processed milk daily utilising 100% of its installed capacity. The distribution of ghee, presently manufactured on a small scale, is limited to the Members of Parliament, Members of Metro-politan Council of Delhi and accredited representatives of the Press. The sale of butter is also on a very limited scale while other milk products like ice cream and flavoured milk are sold in small quantities through the stalls run by the Scheme Roller-dried s.m.p. and industrial Case in are manufactured by the Scheme as and when conditions warrant and is sold to industrial and other consumers.

Since the primary responsibility of the D.M.S. is to supply processed milk to bonafide token holders, ghee and table butter are manufactured when surplus milk is available after first meeting the requirements of pasteurised milk. However, on account of shortage of milk during summer 1973 (which had its hang over during winter months too) it has not been possible for DMS to manufacture ghee and butter in any substantial quantity and offer that on sale to general public.